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GOVERNMENT OF INDIA
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...
New Delhi, the February, 11, 1975.

NOTIFICATION
INCOME-TAX

No. 832/F.No. 303/67/74-I.T.A.II/ : It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, the prescribed authority, for the purposes of clause (iii) of sub-section (1) of section 35 of the Income-tax Act. The institution shall send a report every year to the prescribed authority viz., Indian Council of Social Sciences Research regarding the funds collected under this exemption and the manner in which they were utilised.

INSTITUTION

Centre for Policy Research, New Delhi.

The notification will take effect from 1st April, 1974.

Sd/-

(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

Copy forwarded to:

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2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of C&M Services, (Income-tax), 1st Floor, Aiwan-e-Chalib, Kala Sunari Lane, New Delhi-1.
4. Shri J.P. Malik, Member Secretary, Indian Council of Social Science Research, I.I.P.A. Hostel, Indraprastha Estate, New Delhi-110001.
5. The Director, Centre for Policy Research, New Delhi-110067 with reference to his letter No. F.6-12/74 dt. 3.2.1974.
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(T.P. Jhunjhunwala)

Deputy Secretary to the Government of India.

*Nagpal,

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